

## Declaration of Assets and Liabilities

Year 2025-2026

I, Arbind kumar das, Son of Late Tinkouri Das, aged 56 years (APPROX), belonging to Bihar Legislative Assembly, Patna Service and presently working as **Office Attendant** of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Pinki Devi	Dependant-1	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	NIL.	6,000/-	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING A/c SBI NIL.	B O B SB A/c 3,000/-	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC OF 27,927/- Y 1,500/-Y	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	NIL.	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	10 gms. GOLD	50 gms. GOLD Silver 200 gms. (Approx)	NIL NIL..	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Arbind Kumar Das

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	home 1022 Sq.Fit	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.		NIL.	NIL.	NIL.
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as 09.02.2026
(a)	(i) Loans from Banks	SBI BVM Ptana 05,50,000/- yes Bank, patna 03,50,000/- H.D.F.C Bank-patna 13,00,000/- I.C.I.C Bank patna 10,00,000/-	02,95,000/- 02,80,000/- 10,00,000/- 07,60,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL

Arbind Kumar Das

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR <b>2025-2026</b>	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	PAN No.-AZRPD6069J NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ... *Arbind Kumar Das*

Name of Employee: Arbind kumar das

Designation: **Office Attendant**

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 09-02-2026

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*Arbind Kumar Das*